## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

**UNDER SECTION** 

S.No. Name (in Capital)

: 397/398 of CA 1956 and 58/59 of CA 2013

Kannan P.

Ci bi ViShnu
2. Ci bi ViShnu
7.V.P. Saivilei

Respondents No. 1,2 and 4. Courses Live

Represented by

Signature

J. v.P. Caivile

Council for Petither

## **ORDER**

Counsel for petitioner present. Counsel for R1, R2 & R4 present and counsel for R3 present. At request of both the parties, time extended for final hearing. Put up on **04.01.2017** at **10.30** A.M.

(Ch. Md. Sharief Farig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)